IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 108
CP(IB)/322(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Modern Petrofils .....**Applicant**
V/s
Wellknown Polyester Ltd .....**Respondent**

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Meenukumar, Advocate
For the Respondent :Ms. Himani Chabra, Advocate

ORDER

The parties are directed to complete their pleadings and upload the same on E-Portal within one week.

The matter stands adjourned for hearing on 14.09.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

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